

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs): DELHI

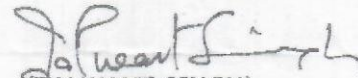
CIRCULAR

Attention is invited towards earlier Circular bearing no. 51928-52528/Admn.I/CR/18 dated 10.08.2018 whereby all the Reporting Officers were impressed upon to write and send ACRs in respect of staff, if any, pending within a week from the date of issue of above Circular. It was further impressed upon all the Reporting Officer to write and send the ACRs of staff within a month from the date of receipt of blank proformas, as a matter of course.

However, it has been brought to the notice of the undersigned that some of the Reporting Officers are not sending the ACRs in respect of the staff working/worked under their control. The above act of the Reporting Officers may deprive the eligible Officers/officials of their due promotion/confirmation/MACP etc.

It is once again impressed upon all such Reporting Officers to write and send ACRs within three days in respect of those officials whose ACR proforma had been received by them but the same has not yet been sent to the ACR Cell, Central District, Tis Hazari Courts, Delhi, till date.

All the Reporting Officers are also advised to write and send ACRs of the staff working/worked under their control, within one month of receipt of blank ACR proformas, as a matter of course.

  
(TALWANT SINGH)

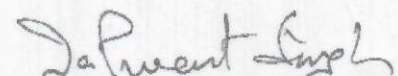
DISTRICT & SESSIONS JUDGE (HQs), DELHI.

No. 6-5/2368-2568/ACR Cell/19

Dated, Delhi the 08 JAN 2019

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge, West, New Delhi, South, South-East, East, North-East, Shahdara, North, North-West & South-West Districts, Delhi/ New Delhi.
3. Office of the Principal Judge(HQs), Family Courts, New Delhi.
4. The Director, Delhi Judicial Academy, Dwarka, New Delhi.
5. The Member Secretary, DSLSA, New Delhi.
6. The Member Secretary, NLSA, New Delhi
7. The Joint Registrar, National Consumer Disputes Redressal Commission, Upbhokta Nyay Bhawan, 'F' Block, GPO Complex, INA, New Delhi-110023.
8. The Registrar General, National Green Tribunal, Principal Bench, New Delhi.
9. All the Judicial Officers, Central, West, New Delhi, South, South-East, East, North-East, Shahdara, North, North-West & South-West Districts, Delhi/ New Delhi.
10. All the Judicial Officers (on deputation)
11. All the Sr. A.O.(Judicial)/A.O.(Judicial), Central, West, New Delhi, South, South-East, East, North-East, Shahdara, North, North-West & South-West Districts, Delhi/ New Delhi.
12. PS to the Ld. District & Sessions Judge (HQs), Delhi.
13. Website Committee, Tis Hazari Courts, Delhi to upload the same.
14. Dealing Official(Layers), to upload on Layers.

  
DISTRICT & SESSIONS JUDGE (HQs), DELHI.